HR-29/67/2021-HR-FSSAI 1/27740/2025

## HR-29/67/2021-HR-FSSAI

## भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (मानव संसाधन विभाग) एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002

ईमेल आईडी : estt@fssai.gov.in

06.05.2025

## OFFICE ORDER No. 89/2025

## Subject: Declaration of CPIO and FAA for HR Division- reg.

In partial modification to the Office Order No. 234/2024 dated 31.07.2024 and Office Order No. 41/2025 dated 28.02.2025 declaring CPIOs and Appellate Authorities for various Divisions of FSSAI, following changes have been decided with the approval of the Competent Authority:

S. No.	Division	Units under the Division	СРІО	Appellate Authority
1.	Human Resource Division	Establishment Unit-1	Shri Madan Mohan Khantwal, Deputy Director	Shri Mukesh Kumar
		Establishment Unit-II (Group-B & C employees of FSSAI (HQs)	Shri Chandershekhar Roy, Assistant Director	Shri Sanjay Kumar
		Establishment Unit-II (Group-B & C employees of FSSAI (Regional Offices and NFLs)	Ms. Ananya Pandey	Shri Sanjay Kumar
		Knowledge Resource Centre & Vigilance Unit	Shri Madan Mohan Khantwal, Deputy Director	Shri Sanjay Kumar

- Other contents of the Office Order No. 234/2024 dated 31.07.2024 and Office Order No. 41/2025 dated 28.02.2025 shall remain unchanged.
- 3. This issues with the approval of the competent authority.

Digitally signed by Manish Kumar Bhaskar Date: 06-05-2025 13:00:06

> (Manish Kumar Bhaskar) Deputy Director (HR)

To: -

- Concerned Officers.
- RTI Cell (for necessary action in view of change in designation)
  GA Division, FSSAI, HQ-for necessary action.
- IT Division for uploading on website under CPIO section and eoffice dashboard.